National Company Law Tribunal

Allahabad Bench

CPNO. 78/ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: SKR Finance and Capital Put Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 230/232 of Companies Act of 2013

C.P. No. 78/ALD/2017

Advocate, Shri Saurabh Kalia for the petitioner. Shri M.K.Bagri, the O.L representing the Central Govt. Shri Kalia has pointed out that, he has already filed a reply to the representation affidavit of R.D. / and O.L's report.

The O.L receive a copy thereof, which is taken on record. The matter is now fixed for argument on 19/12/2017.

The matter be listed on 19th December, 2017.

Date: 28/11/2017

Typed by **Jyoti**

(Stenographer)

H.P. Chaturvedi, Member(Judicial)